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Noorulla Vs Sabiha Banu & Ors

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 29, 2025 Hon'ble Judges: H.P. Sandesh, J

Bench: Single Bench

Advocate: Bubberjung Trisuli Venkatesh

Final Decision: Disposed Of

Judgement

H.P. Sandesh, J

- 1. The learned counsel for the petitioner has filed a memo seeking permission of this Court to convert this criminal revision petition into RPFC.
- 2. Hence, the learned counsel for the petitioner is permitted to convert this criminal revision petition into RPFC. For statistical purpose, this criminal

revision petition stands disposed of.